

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-565**  
ANSWERED ON- 07/02/2024

**CHALLENGES IN IMPLEMENTATION OF BOT PROJECTS**

565. SHRI JAGGESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that presently highway projects are either being awarded on engineering procurement construction (EPC) or Hybrid Annuity Mode (HAM) due to various challenges in implementation of Built-Operate-Transfer (BOT) projects;

(b) whether Government proposes to eliminate discrepancies and to make Built-Operate Transfer (BOT) projects attractive;

(c) whether Government proposes to amend the model concession agreement for Built-Operate-Transfer (BOT) model to attract investments;

(d) if so, the details thereof; and

(e) how soon the new model will be implemented?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) National Highway Projects are awarded on various modes such as EPC, HAM, BOT etc. There is no discrepancy in any mode of implementation of projects. However, based on the experience gained during implementation of projects, improvement in provisions of Standard Documents is a continuous process. Amendments to certain clauses such as Tolling during Construction Period, Definition of Debt Due, Modification in Concession Period for variation in Actual Traffic in comparison to Target Traffic, Modification in Concession Period on account of Additional Tollway & Competing Roads, Compensation for Default by the Authority, Force Majeure Cost, Change in Law, Computation of Termination Payment, Buy Back of project by Authority etc. of MCA of BOT Projects have been recently deliberated in the meetings of Inter-Ministerial Committee.

\*\*\*\*\*